

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 1343.
TO BE ANSWERED ON WEDNESDAY, THE 14TH DECEMBER, 2022.**

NATIONAL RETAIL TRADE POLICY

**1343. SHRI GYANESHWAR PATIL:
SHRI NAYAB SINGH:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the National Retail Trade Policy is increasing investments in the market for small scale industries and if so, the details thereof;
- (b) whether the Government has any proposal to develop the tribal and underdeveloped areas with this flow of money and if so, the details thereof;
- (c) whether the implication of this policy can benefit the growth of retail business in the country and if so, the details thereof;
- (d) whether the policy is efficient enough to boost e-commerce platform and if so, the details thereof; and
- (e) whether the Government has proposed any initiative to educate the traders about this visionary policy and put in place awareness authority for the same and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) to (e):** There is no National Retail Trade Policy at present. A draft of National Retail Trade Policy has been prepared. The Draft National Retail Trade Policy focuses on preparing strategies for providing a globally competitive and sustainable environment for overall development of retail trade through targeted efforts towards: development of all formats of retail trade in a harmonious manner; improvement in Ease of Doing Business in retail sector; ensuring easy and quick access to affordable credit; facilitating modernization and digitization of retail trade by promoting modern technology and superior infrastructural support; development of physical infrastructure across the distribution chain of retail trade; promotion of skill development and to improve labour productivity; creation of large scale employment opportunities; providing an effective consultative and grievance redressal mechanism for the retail sector; and welfare of traders and their employees. Consultations have been held with various stakeholders.
